NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2022 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.49/9/AMR/2019		9 of IBC	Posco Daewoo Corporation Vs Mohana Cotton Ginning Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Ms.Senu Nizar, Advocate for the OC is present. Mr.Ch.Srinivasulu, Advocate for the CD is present. List the matter along with TCP(IB) No.51/9/AMR/2019 on 10.10.2022.

SD/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL